

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/9/7/AMR/2023		7 of IBC	ICICI Bank Limited Vs. Vijay Nirman Company Private Limited

ORDER

Present: Mr. Dishit Bhattacharjee, Ld. Counsel for the FC.

Mr. Angad Mehta, Proxy counsel for the CD.

Pleadings are completed. At the request of Ld. Counsel for the Respondent, for hearing, list the matter on 06.06.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)